COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 842 OF 2017 IN</u> <u>APPEAL NO. 329 OF 2017</u>

Dated: 6th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Radiant Solar Energies Pvt. Ltd. ... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Tajender K. Joshi

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Aadil Singh Boparai Ms. Nooreen Sarna

Mr. Sunil Chaudhary for R-2

Ms. Swapna Seshadri

Ms. Neha Garg

Ms. Rea Luthra for R-3

ORDER

The learned counsel appearing for Respondent No. 2 seeks some reasonable time to enable him to file reply in the Registry. Accordingly, he may file the same on or before 11.12.2017 after serving copy on the other side.

As agreed by the learned counsel for the parties, list the IA for hearing on <u>12.12.2017.</u>

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member